## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2262
ANSWERED ON:07.12.2011
ALLOCATION OF SPECTRUM
Gawali Patil Smt. Bhavana Pundlikrao ;Ju Dev Shri Dilip Singh;Nagorao Shri Dudhgaonkar Ganeshrao

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the names of the companies which have bought 2G and 3G spectrum, circlewise;
- (b) the names of the circles in which these services have been rolled out, company-wise;
- (c) the terms and conditions of allocation of licenses to both the services alongwith the timeframe fixed for rolling out the services;
- (d) whether all the telecom operators are adhering to these terms and conditions; and
- (e) if so, the details thereof and if not, the action taken by the Government against the erring operators?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) The 3G spectrum was auctioned through simultaneous ascending e-auction and successful bidders have been allotted 3G spectrum. 2G initial spectrum was allotted as per the provisions of Service Licence Agreement and additional spectrum was allotted on the basis of justification/ criteria orders etc. Service area wise allotments of 2G and 3G spectrum is enclosed as Annexure-1.
- (b)&(c) Rollout status of 2G Network: All CMTS/UAS licensees who got 2G start-up spectrum have registered with Telecom Engineering Centre (TEC)/Telecom Enforcement, Resource and Monitoring (TERM) cells of DoT for meeting the 1st year roll out coverage testing. However, the following UAS licensees have failed to register with TERM cells for rollout coverage testing.